

कमेटी मुकर्रर की जाये, जिस के चेयरमैन उन के ही कोई साहब हों और वह कमेटी उस पर गौर करे। इन सब बातों में बहुत देर लगेगी, इस लिये हम ने यूनियन पब्लिक सर्विस कमीशन से कहा है कि गवर्नमेंट ने इस बारे में अपनी राय बनाई है और उस पर आगे विचार कर के कोई आखिरी फैसला किया जायेगा।

Shrimati Sarojini Mahishi: May I know whether there is any difference in the number of marks allotted to the personality test for the IAS and that for the Central Services conducted by the UPSC and if so, the reasons therefor?

Shri Datar: The marks for personality test are 400 for IAS and IFS and 300 for IPS and Central Services.

Manufacture of Heavy Electrical Equipment

*582. **Shri Rameshwar Tantia:** Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether Government have decided to ask the private sector to make heavy electrical equipment;

(b) if so, the details thereof;

(c) whether there is any proposal to allow some foreign concern to start a factory for the manufacture of such equipment; and

(d) if so, what will be the terms and conditions under which such a concern will operate?

The Deputy Minister in the Ministry of Steel and Heavy Industries (Shri P. C. Sethi): (a) to (d). A statement is placed on the table of the House.

STATEMENT

(a) and (b). The Government of India have granted licences under the Industries (Development and Regulation) Act, 1951, to certain parties in the private sector for the manufacture

of heavy electrical equipment. The details are as follows:—

(A) Large Transformers

- (1) M/s. Kirloskar Electric Company Ltd., Bangalore.
- (2) M/s. Hackbridge-Hewittic & Easun Private Ltd., Madras.
- (3) M/s. Hindustan Electric Company Ltd., Bombay.
- (4) M/s. Transformers & Switchgear Ltd., Madras.
- (5) M/s. Electric Construction & Equipment Co. Ltd., Calcutta.
- (6) M/s. Gandhi Electric Company, Bombay.
- (7) M/s. Hitachi transformers & Electricals (Kerala) Ltd., Trivandrum.

(B) H.T. Switchgear

- (1) The English Electric Company, Madras.
 - (2) M/s. Jyoti Ltd., Baroda.
 - (3) M/s. Mysore Electrical Industries Ltd., Bangalore.
 - (4) M/s. Electric Construction & Equipment Co. Calcutta.
 - (5) M/s. Hindustan Electric Co., Ltd., Bombay.
- (c) No, Sir.
(d) Does not arise.

Shri Rameshwar Tantia: Is it not the policy of the Government that heavy electrical equipment will be manufactured only in the public sector and if so, what are the reasons for asking the private concerns to do this? Is it because Government could not cope up with the demand for this equipment?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): The industrial policy also contemplates expansion of the existing concerns. On that basis, the expansion capacity has been given to the private concerns,

particularly because it was found that there would be a gap between the demand and the production.

Shri Rameshwar Tantia: May I know whether Messrs Hitachi Transformers and Electricals and The English Electric Company are foreign companies with 51 per cent Indian capital or Indian companies?

Shri C. Subramaniam: They are not foreign companies; they are Indian companies.

Shri D. C. Sharma: I am happy to find from the statement that licences have been given to firms in Bangalore, Madras, Bombay, Trivandrum, Baroda, etc. May I know why North India has been omitted from this list? Are there no firms in North India for producing this kind of equipment?

Shri C. Subramaniam: All the public sector projects are located in North India.

Shri Bhagwat Jha Azad: May I know what would be the worth of goods to be produced by this imposing list that we have got in the statement if they go into production according to schedule?

Shri C. Subramaniam: I do not have the figures with reference to the private capacity. But the public sector projects will be producing goods worth about Rs. 90 crores per annum ultimately.

Shri N. Sreekantan Nair: Out of this list of companies, may I know how many have already started production and how many are trying to evade production and not permitting others to come in?

Shri C. Subramaniam: As I have already stated, most of these are expansion schemes and so they are already in production. Only two have been recently licensed, of which one is in Kerala, about which the hon. Member should know much better than I do.

Shri Indrajit Gupta: There is a provision of the industrial policy resolution that in case private concerns are allowed to enter the field of heavy

electricals, the State will ensure either major participation or take other measures to guide the policy and control the undertaking. Is that being carried out in respect of these firms and if so, how?

Shri C. Subramaniam: Yes; it is being carried out by seeing that production is according to what we plan and also perhaps we may take into account the prices also at which they would be sold.

Mr. Speaker: He asked about major participation in share capital.

Shri C. Subramaniam: We have not taken a majority of shares, but in one of the leading companies, i.e. Messrs Hitachi Limited, the Kerala Government has taken 25 per cent of the shares.

Shri Sham Lal Saraf: May I know whether the machinery at present being manufactured by the public sector will be produced by these private companies or some of the items being manufactured in the public sector will be transferred to these private manufacturers?

Shri C. Subramaniam: In regard to various electrical goods, we have gone into the question as to what would be produced and to what extent it would be produced in the public sector projects. Wherever we found there was a gap, that is expected to be filled by production in the private sector projects. Therefore, in certain cases, what is being produced may be produced in the private sector projects also.

Recitation of National Anthem in Schools

*583. **Shri Shree Narayan Das:** Will the Minister of Education be pleased to state:

(a) whether various State Governments have agreed to the proposal that the school work should begin with recitation of National Anthem and hoisting of National Flag; and

(b) if so, when this is going to be introduced?